

ORISSA HIGH COURT
FILING REPORT AS ON :23/11/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|--|-------------------------------|--|
| 1 | BLAPL/0013318/2023 | RANJAN SWAIN VS STATE OF ODISHA | RAMAKANTA MISHRA VS | BOLANGIR TOWN /570 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000087/2023 |
| 2 | BLAPL/0013319/2023 | SAROJ DEHURY VS STATE OF ODISHA | BIDYADHAR PANDA VS | DHANUPALI /245 /2015 A.D.J.,SAMBALPUR(Sambalpur) TR/0000045/2015 |
| 3 | BLAPL/0013320/2023 | RAMAKANTA SWAIN VS STATE OF ODISHA | RAMAKANTA MISHRA VS | BOLANGIR TOWN /570 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000087/2023 |
| 4 | BLAPL/0013321/2023 | SUBHA KANTA BEHERA VS STATE OF ODISHA | MANORANJAN DAS VS | BHARATPUR PS /150 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000474/2023 |
| 5 | BLAPL/0013322/2023 | SIBA SANKARA KHILLA VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | MALKANGIRI /529 /2023 () // |
| 6 | BLAPL/0013323/2023 | SK. ANUWAR @ PINTU VS STATE OF ODISHA | CHITTARANJAN SWAIN VS | SPL.TASK FORCE /2 /2021 () // |
| 7 | BLAPL/0013324/2023 | SATPAL VS STATE OF ODISHA | PVS NANAJI ACHARY VS | JEYPORE SADAR /22 /2023 () // |
| 8 | BLAPL/0013325/2023 | SANKAR PRADHAN VS STATE OF ODISHA | TIRTH KUMAR SAHU VS | PURI TOWN /82 /2018 () // |
| 9 | BLAPL/0013326/2023 | BIJAY DHALI VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | MALKANGIRI /549 /2023 () // |
| 10 | BLAPL/0013327/2023 | SHAIKH ROHIT VS UNION OF INDIA | DUSHMANTA SAHOO VS | NCB BHUBANESWAR /6 /2022 () // |
| 11 | BLAPL/0013328/2023 | BHAGABAN GOUDA VS STATE OF ODISHA | DR. BINODA KUMAR MISHRA VS | BOIPARIGUDA /102 /2020 () // |

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| 12 | BLAPL/0013329/2023 | NIRANJAN BARIK VS STATE OF ODISHA | DURLLABHA RANJAN MISHRA VS | HANDAPA /134 /2023 () // |
| 13 | BLAPL/0013330/2023 | DIBAKAR KHEMUNDU VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | MACHHKUND /116 /2023 () // |
| 14 | BLAPL/0013331/2023 | DILU @ DAVID NAYAK VS STATE OF ODISHA | AMRITA MISHRA VS | LALBAG /53 /2021 () // |
| 15 | BLAPL/0013332/2023 | DILU @ DAVID NAYAK VS STATE OF ODISHA | AMRITA MISHRA VS | BIDANASI /38 /2021 () // |
| 16 | BLAPL/0013333/2023 | DILU @ DAVID NAYAK VS STATE OF ODISHA | AMRITA MISHRA VS | MANGALA BAG /70 /2021 () // |
| 17 | BLAPL/0013334/2023 | TUKU @ SAROJ KUMAR BHOI VS STATE OF ODISHA | SATYABRATA MOHANTY VS | CHANDANPUR /171 /2023 () // |
| 18 | BLAPL/0013335/2023 | SUNIL KUMAR BHUTIA VS STATE OF ODISHA | CHIRANJIB ROUT VS | / /0 () // |
| 19 | BLAPL/0013336/2023 | NILESH DILIP SURYAWANSHI VS STATE OF ODISHA | SK. ZAFARULLA VS | MANAMUNDA /181 /2023 () // |
| 20 | BLAPL/0013337/2023 | CHAKRADHARA PATRA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | RAIKIA /84 /2020 () // |
| 21 | BLAPL/0013338/2023 | ANGADA RANA VS STATE OF ODISHA | SK. ZAFARULLA VS | SONEPUR /206 /2023 () // |
| 22 | BLAPL/0013339/2023 | AJU BARIHA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | KHAPRAKHOL /172 /2023 () // |
| 23 | BLAPL/0013340/2023 | GANESH NAYAK | AMRITA MISHRA | BADAMBADI /141 /2019 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0013341/2023 | NARAYAN BEHERA | SOUMYA RANJAN DAS | PLANTSITE /309 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0013342/2023 | BIKRAM PATTANAYAK @ BENGUNA | DHANANJAYA NAYAK | LALBAG /273 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0013343/2023 | JAGDISH @ MUNA GANDHA | SNEHASISH BEHERA | HEMGIR /127 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0013344/2023 | RAMA CHANDRA MALLICK | SURYAKANTA DWIBEDI | PHIRINGIA /66 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0013345/2023 | PAPU SETHY | MANAS KUMAR CHAND | PATTAPUR (ASKA) /434 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0013346/2023 | TUMESWAR DAS @ BULU | MANAS KUMAR CHAND | NARLA /8 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0013347/2023 | HARISH CHAND KATHOR | PABITRA KUMAR NAYAK | PLANTSITE /301 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | BLAPL/0013348/2023 | MRUTYUNJAYA BHARIMAL | SURYA NARAYAN MISHRA | KANAS /251 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0013349/2023 | SK OSIM | BHARAT JALLI | JAGATPUR /520 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0013350/2023 | SWADHIN MOHAPATRA | SATYAJIT MOHAPATRA | BADAGODA P.S. /543 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | BLAPL/0013351/2023 | MUNA @ MANOJ KANDI | AMLAN SHAKTI PAUL | JATNI P.S. /200 /2023 |
| | | VS | VS | () |

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| 35 | BLAPL/0013352/2023 | STATE OF ODISHA BABUNA NATH @ NUTAN NATH VS | BHOJARAJ SETH VS | // GURUDIJHATIA /105 /2023 () |
| 36 | BLAPL/0013353/2023 | STATE OF ODISHA GOURANGA KANHAR VS | SURYAKANTA DWIBEDI VS | // PHIRINGIA /66 /2023 () |
| 37 | BLAPL/0013354/2023 | STATE OF ODISHA KHYAMASILA NAYAK VS | SMRUTI RANJAN ROUT VS | // BADAMBADI /404 /2023 () |
| 38 | BLAPL/0013355/2023 | STATE OF ODISHA DIPU @ KALUA BEHERA VS | TARA PRASAD MOHAPATRA VS | // KUMBHARAPARA /121 /2023 () |
| 39 | BLAPL/0013356/2023 | STATE OF ODISHA NILESH KUMAR KAR VS | TARA PRASAD MOHAPATRA VS | // EOW,BHUBANESWAR /15 /2023 () |
| 40 | BLAPL/0013357/2023 | STATE OF ODISHA BIRENDRA MEHER VS | TARA PRASAD MOHAPATRA VS | // BANGOMUNDA /141 /2023 () |
| 41 | BLAPL/0013358/2023 | STATE OF ODISHA GAJENDRA SAHUY @ GAJENDRA SAHU VS | BIKASH KUMAR DASH VS | // NARLA /218 /2023 () |
| 42 | CMAPL/0000792/2023 | STATE OF ODISHA CHANDRO MAJHI VS | PRATAP KUMAR BEHERA VS | // () // |
| 43 | CMAPL/0000793/2023 | UNION OF INDIA MANOJ KUMAR SETHI VS | ADV. VS | // () // |
| 44 | CMP/0001473/2023 | UNION OF INDIA DURYODHAN JENA VS | GOPAL KRISHNA BEHERA VS | // CIVIL JUDGE (SD),PURI(Puri) IA/0000225/2023 |
| 45 | CMP/0001474/2023 | DHANESWAR PRADHAN RUPAKANTA SAHU VS | SAIBRATA RATH VS | // () // |
| | | BASANTA MANJARI SAMAL | | // |

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|----|---------------------|--|----------------------------|--------------------------|
| 46 | CMP/0001475/2023 | PRUTHWIRAJ BEHERA VS JASMIN BIBI | JAGAJIBAN PRADHAN VS | // 0 // |
| 47 | CMP/0001476/2023 | KALYANI PRADHAN VS NABA KRUSHNA RAM | BRAHMANANDA TRIPATHY VS | // 0 // |
| 48 | CMP/0001477/2023 | BALIGUALI GRAMYA KOTHA PARICHALANA COMMITTEE VS SAROJA JENA | AMIT PRASAD BOSE VS | // 0 // |
| 49 | CMP/0001478/2023 | SANGITA SAHOO VS BASANTI SAHOO @ RANA | AMIT PRASAD BOSE VS | // 0 // |
| 50 | CMP/0001479/2023 | SASMITA SAMANTARAY VS PRASANTA KUMAR SAHOO | BIBEKANANDA BHUYAN VS | // 0 // |
| 51 | CONTAC/0000012/2023 | SHAKUNTALA JENA VS SOUMENDRA PRIYADARSHI | SUDHANSU SEKHAR JENA VS | // 0 // |
| 52 | CONTC/0009205/2023 | CHANDRAMANI SENAPATI VS SATYABRATA SAHOO, I.A.S | ADV VS | // 0 // |
| 53 | CONTC/0009206/2023 | ANNAPURNA JENA VS SATYABRATA SAHOO, I.A.S | ADV VS | // 0 // |
| 54 | CONTC/0009207/2023 | SHYAMSUNDAR MAJHI VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT., BBSR | ADV VS | // 0 // |
| 55 | CONTC/0009208/2023 | ANADI CHARAN MISHRA VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. | ADV VS | // 0 // |
| 56 | CONTC/0009209/2023 | PRADIPTA KUMAR SATAPATHY VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 57 | CONTC/0009210/2023 | MANTU KUMAR SASMAL | ADV. | // |

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| | | VS | VS | 0 |
| 58 | CONTC/0009211/2023 | ASWATHY S., SECY. S AND ME DEPT. KHAGENDRANATH SAHOO | ADV. | // |
| | | VS | VS | 0 |
| 59 | CONTC/0009212/2023 | ASWATHY S., SECY. S AND ME DEPT. ANANTA KISHORE NAYAK | ADV. | // |
| | | VS | VS | 0 |
| 60 | CONTC/0009213/2023 | ASWATHY S., SECY. S AND ME DEPT. JAYAKRUSHNA BARIK | ADV. | // |
| | | VS | VS | 0 |
| 61 | CONTC/0009214/2023 | ASWATHY S., SECY. S AND ME DEPT. NIROD CHANDRA MOHANTA | ADV. | // |
| | | VS | VS | 0 |
| 62 | CONTC/0009215/2023 | ASWATHY S., SECY. S AND ME DEPT. DEBARAJ SAHOO | ADV | // |
| | | VS | VS | 0 |
| 63 | CONTC/0009216/2023 | ASWATHY S., SECY. SCHOOL AND MASS EDUCATION DEPT., BBSR BALARAM PARIDA | ADV | // |
| | | VS | VS | 0 |
| 64 | CONTC/0009217/2023 | ASWATHY S., SECY. SCHOOL AND MASS EDUCATION, BBSR BALARAM ROUT | ADV | // |
| | | VS | VS | 0 |
| 65 | CONTC/0009218/2023 | ASWATHY S., SECY. SCHOOL AND MASS EDUCATION DEPT., BBSR RABINDRANATH NANDA | ADV | // |
| | | VS | VS | 0 |
| 66 | CONTC/0009219/2023 | ASWATHY S., SECY. SCHOOL AND MASS EDUCATION DEPT., BBSR GAJENDRANATH BAL | ADV | // |
| | | VS | VS | 0 |
| 67 | CONTC/0009220/2023 | ASWATHY S., SECY. SCHOOL AND MASS EDUCATION DEPT., BBSR RAMA CHANDRA PATI | DR. JITENDRA KUMAR LENKA | // |
| | | VS | VS | 0 |
| 68 | CONTC/0009221/2023 | ASWATHY S, I.A.S. ARUN KUMAR BEHERA | ADV. | // |
| | | VS | VS | 0 |

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| 69 | CONTC/0009222/2023 | DATTARAYA BHAUSAHEB SHINDE, I.A.S. PURNA CHANDRA PRUSTY VS ASWATHY S, I.A.S | ADV VS | // // 0 // |
| 70 | CONTC/0009223/2023 | BIJAYA KETAN SETHY VS ASWATHY S, I.A.S | ADV VS | // 0 // |
| 71 | CONTC/0009224/2023 | SIBANANDA BEHERA VS SALINI PANDIT, I.A.S. | ADV. VS | // 0 // |
| 72 | CONTC/0009225/2023 | SUJAY KUMAR DEY VS MS. ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 73 | CONTC/0009226/2023 | MANORAMA PARIDA VS SALINI PANDIT, I.A.S. | ADV. VS | // 0 // |
| 74 | CONTC/0009227/2023 | KESHAB CHANDRA KHUNTIA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECY., HIGHER EDUCATION DEPT. | ADV. VS | // 0 // |
| 75 | CONTC/0009228/2023 | ARUN KUMAR SETHI VS SANJAYA KUMAR MISHRA, CHAIRMAN CUM MANAGING DIRECTOR OPTCL, BBSR | ADV. VS | // 0 // |
| 76 | CONTC/0009229/2023 | MANAGING COMMITTEE OF BATABIHARI HIGH SCHOOL, PATENIGAON, JAGATSINGHPUR VS ASWATHY S, I.A.S | ADV. VS | // 0 // |
| 77 | CONTC/0009230/2023 | SANJAY KUMAR PADHY VS G. MATHIVATHANAN, IAS | ADV. VS | // 0 // |
| 78 | CONTC/0009231/2023 | KALYANI DAS VS VIJAYAMRUTA KULANG, IAS | ADV. VS | // 0 // |
| 79 | CONTC/0009232/2023 | TRIBHUBAN SARANGI VS ARAVIND AGRAWAL, I.A.S. | ADV. VS | // 0 // |

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|-----------|--------------------|--|---------------------------------|---|
| 80 | CONTC/0009233/2023 | SOUBHAGYABALA DASH VS S.ASWATHI., I.A.S. | ADV. VS | // () // |
| 81 | CONTC/0009234/2023 | RAJENDRA PRASAD SAHOO VS BIJAYA KUMAR PATRA, B.E.O., NAKTIDEUL | ADV. VS | // () // |
| 82 | CRLA/0001282/2023 | BIJAY NAYAK VS STATE OF ODISHA | GYANALOKA MOHANTY VS | BEGUNIA P.S. /149 /2021 () // |
| 83 | CRLMA/0000477/2023 | SOUMYARANJAN SAHOO VS STATE OF ODISHA | RAJENDRA KUMAR PRADHAN VS | CHANDRASEKHARPUR /463 /2022 () // |
| 84 | CRLMA/0000478/2023 | SONJIT BHOWMIK VS HOME (STATE) | ADV. VS | EOW,BHUBANESWAR /21 /2016 () // |
| 85 | CRLMA/0000479/2023 | EVOS BUILDCON PVT. LTD. VS STATE OF ODISHA | ADV. VS | //0 () // |
| 86 | CRLMC/0005155/2023 | NIRMAL KUMAR NAYAK VS STATE OF ODISHA | SAMBEET PATTANAYAK VS | GOP /157 /2016 () // |
| 87 | CRLMC/0005156/2023 | GYANARANJAN SAHOO VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | MAHILA P.S. BUXIBAZAR /87 /2019 () // |
| 88 | CRLMC/0005157/2023 | ADITYA NARAYAN PATRA VS STATE OF ODISHA | SATYA RANJAN MULIA VS | DASPALLA /157 /2015 () // |
| 89 | CRLMC/0005158/2023 | SUKANTA SAHOO @ SUKANTA KUMAR SAHU VS STATE OF ODISHA | AMBIKA PRASAD RAY VS | CHANDRABHAGA MARINE /20 /2023 () // |
| 90 | CRLMC/0005159/2023 | VISHAL PRADHAN VS STATE OF ODISHA | SOMANATH SATAPATHY VS | PARADEEP /94 /2023 () // |
| 91 | CRLMC/0005160/2023 | JAYANTA KU. CHOUDHURY | PRATAP KUMAR BEHERA | KUMBHARAPARA /274 /2015 |

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| | | VS | VS | () |
| 92 | CRLMC/0005161/2023 | STATE OF ODISHA JYOTIRMAY MANDAL | DEBASNAN DAS | // REMUNA /151 /2022 |
| | | VS | VS | () |
| 93 | CRLMC/0005162/2023 | STATE OF ODISHA PRUTHIVRAJ SETHI | SMRUTI RANJAN ROUT | // MAHILA P.S. BUXIBAZAR /18 /2018 |
| | | VS | VS | () |
| 94 | CRLMP/0002318/2023 | STATE OF ODISHA ARJUNA JENA | AMULYA RATNA PANDA | // / /0 |
| | | VS | VS | () |
| 95 | CRLMP/0002319/2023 | STATE OF ODISHA SITA SAHU | SUBRAT KUMAR DAS | // / /0 |
| | | VS | VS | () |
| 96 | CRLMP/0002320/2023 | STATE OF ODISHA MINARVA DAS | BALARAM BEHERA | // / /0 |
| | | VS | VS | () |
| 97 | CRLMP/0002321/2023 | STATE OF ODISHA GOURI SANKAR SAMAL | MANORANJAN PADHI | // / /0 |
| | | VS | VS | () |
| 98 | CRLMP/0002322/2023 | STATE OF ODISHA SUNIL KUMAR BAISAK | DEBI PRASAD PATNAIK | // / /0 |
| | | VS | VS | () |
| 99 | CRLMP/0002323/2023 | STATE OF ODISHA SATYARANJAN BARIK | BRAJA MOHAN SARANGI | // / /0 |
| | | VS | VS | () |
| 100 | CRLMP/0002324/2023 | STATE OF ODISHA TAPAN KUMAR MOHANTY | KABIRAJ PRADHAN | // / /0 |
| | | VS | VS | () |
| 101 | CRLREV/0000625/2023 | STATE OF ODISHA SABULI BEHERA | PRAKASH KUMAR MISHRA | // / /0 |
| | | VS | VS | () |
| 102 | CRLREV/0000626/2023 | STATE OF ODISHA PITAMBAR RAITA | BISWA RANJAN DAS | // PATTAPUR (ASKA) /585 /2023 |
| | | VS | VS | () |

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| 103 | CRLREV/0000627/2023 | STATE OF ODISHA KABIRAJA BADARAITA VS | BISWA RANJAN DAS VS | // PATTAPUR (ASKA) /585 /2023 () |
| 104 | CRLREV/0000628/2023 | STATE OF ODISHA JOHN ABRAHAM RAITA VS | BISWA RANJAN DAS VS | // PATTAPUR (ASKA) /585 /2023 () |
| 105 | MACA/0001150/2023 | STATE OF ODISHA SASMITA MOHANTY VS | PRADEEP KUMAR MISHRA VS | // // () |
| 106 | MACA/0001151/2023 | BIKRAM KISHORE PATTANAIAK GANESWAR ACHARYA VS | PRADEEP KUMAR MISHRA VS | // // () |
| 107 | MACA/0001152/2023 | BISWABHUSAN BARIK SUSHILA PATEL VS | DHIRENDRA KUMAR MOHAPATRA VS | // // () |
| 108 | MACA/0001153/2023 | HARAPRIYA DAS ASHOKA BUILD CONSTRUCTION LTD. VS | UMESH CHANDRA BEHURA VS | // // () |
| 109 | MATA/0000407/2023 | SUBHADRA KHUNTIA MANOJ GUPTA VS | RAMESH AGARWAL VS | // // () |
| 110 | MATA/0000408/2023 | ASHMITA HORO@GUPTA RAJARAM KOIRI VS | BIBEKANANDA BHUYAN VS | // // () |
| 111 | MATA/0000409/2023 | LALIT NARAYAN SINGH ASUTOSH MAHAPATRA VS | JYOTI RANJAN DEO VS | // // () |
| 112 | RPFAM/0000403/2023 | JYOTI PANDA JAYANTA KUMAR MOHANTY VS | JAGAJIBAN PRADHAN VS | // // () |
| 113 | RPFAM/0000404/2023 | SUBADA NAYAK SOUMYARANJAN SATAPATHY VS | HRUDANANDA MOHAPATRA VS | // // () |
| | | KRISHNA MISHRA | | // |

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| 114 | RSA/0000499/2023 | SANTOSH KUMAR MALLIK VS STATE OF ODISHA | DURYODHAN SAHOO VS | // 0 // |
| 115 | RSA/0000500/2023 | MAHANADI COAL FIELDS LIMITED VS KISHORI NAIK | DEBARAJ MOHANTY VS | // 0 // |
| 116 | RVWPET/0000449/2023 | DIRECTOR OF SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES, ODISHA VS BUDHADEV SWAIN | ADV. VS | // 0 // |
| 117 | RVWPET/0000450/2023 | PRINCIPAL SECRETARY, SOCIAL SECURITY AND EMPLOYMENT OF PERSONS WITH DISABILITIES VS BIDYUTLATA BEURA | ADV. VS | // 0 // |
| 118 | RVWPET/0000451/2023 | M/S. MAYURBHANJ METALS LTD. VS GENERAL SECY., BAMANGHATY SILPA MAZDOOR SANGHA | ADV. VS | // 0 // |
| 119 | STREV/0000026/2023 | M/S. IRCON INTERNATIONAL LTD., BBSR VS STATE OF ODISHA | CHITTA RANAJAN DAS VS | // 0 // |
| 120 | TRP(C)/0000403/2023 | RINA SETHI VS BHARAT CHANDRA SETHI | RABI NARAYAN BEHERA VS | // 0 // |
| 121 | TRP(C)/0000404/2023 | CHARAN SAMANTRAY VS SUBHASHMITA BALIARSINGH | RAJAKISHORE SAHOO VS | // 0 // |
| 122 | WA/0002869/2023 | UNION OF INDIA VS BASANTA KUMAR DAS | SUDHIR KUMAR PATRA VS | // 0 // |
| 123 | WA/0002870/2023 | STATE OF ODISHA VS KANHU CHARAN NAYAK | BIBHU PRASAD TRIPATHY, A.G.A. VS | // 0 // |
| 124 | WA/0002871/2023 | STATE OF ODISHA VS SANKARSAN MALLICK | SHAKTI PRASAD PANDA, A.G.A. VS | // 0 // |
| 125 | WA/0002872/2023 | STATE OF ODISHA | SHAKTI PRASAD PANDA, A.G.A. | // |

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| | | VS | VS | 0 |
| 126 | WA/0002873/2023 | DAMODAR DAS STATE OF ODISHA | SHAKTI PRASAD PANDA, A.G.A. | // |
| | | VS | VS | 0 |
| 127 | WA/0002874/2023 | GANGADHAR BISWAL STATE OF ODISHA | UTTAM KUMAR SAHOO, A.S.C. | // |
| | | VS | VS | 0 |
| 128 | WA/0002875/2023 | RAGHUNATH SAHOO STATE OF ODISHA | SASWAT DAS, A.G.A. | // |
| | | VS | VS | 0 |
| 129 | WA/0002876/2023 | KABIRAJ BEHERA DIGAMBAR SAHU | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| 130 | WA/0002877/2023 | AMIT KUMAR BHOI STATE OF ODISHA | ARNAV BEHERA,A.S.C | // |
| | | VS | VS | 0 |
| 131 | WA/0002878/2023 | HIMANSU SEKHAR PANDA STATE OF ODISHA | BIBHU PRASAD TRIPATHY, A.G.A. | // |
| | | VS | VS | 0 |
| 132 | WA/0002879/2023 | BAIKUNTHANATH MOHAPATRA STATE OF ODISHA | TARUN PATNAIK,A.S.C | // |
| | | VS | VS | 0 |
| 133 | WA/0002880/2023 | JAYARAM BHUYAN STATE OF ODISHA | SURYA NARAYAN PATNAIK, A.G.A. | // |
| | | VS | VS | 0 |
| 134 | WA/0002881/2023 | P. SIMANCHAL PATRA STATE OF ODISHA | TARUN PATNAIK,A.S.C | // |
| | | VS | VS | 0 |
| 135 | WA/0002882/2023 | DR. PRAVAMAYEE MOHAPATRA STATE OF ODISHA | MALAYA KETAN BALABANTARAY, A.G.A. | // |
| | | VS | VS | 0 |
| 136 | WA/0002883/2023 | SHASI BHUSAN SAHOO STATE OF ODISHA | TARUN PATNAIK,A.S.C | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-----------------------------------|--------------------------|
| 137 | WA/0002884/2023 | MURALIDHAR MOHARANA BABAJI CHARAN ROUTRAY VS PUNJAB AND SIND BANK, BBSR | ADV. VS | // // 0 // |
| 138 | WA/0002885/2023 | SECRETARY, HOME DEPARTMENT VS SUBHAJIT MOHAPATRA | PUSHPARAJ BHARADWAJ,A.S.C VS | // 0 // |
| 139 | WP(C)/0038616/2023 | SANDHYARANI MOHANTY VS ANASUYA MOHANTY | JAYDEEP PAL VS | // 0 // |
| 140 | WP(C)/0038617/2023 | KISHOR CHANDRA NAIK VS STATE OF ODISHA | RUDRA NARAYAN PARIJA VS | // 0 // |
| 141 | WP(C)/0038618/2023 | HIMANSHU MOHAN MISHRA VS STATE OF ODISHA | BHABANI SANKAR TRIPATHY (1) VS | // 0 // |
| 142 | WP(C)/0038619/2023 | BIRENMITRA BEHERA VS STATE OF ODISHA | CHINMAYA KUMAR SAHU VS | // 0 // |
| 143 | WP(C)/0038620/2023 | RUPELI @ RUPULI SIRIDIA @ SIHIDIA VS NAMITA DUDUKA | BUDHIRAM DAS VS | // 0 // |
| 144 | WP(C)/0038621/2023 | GOURANG CHARAN KARJEE VS STATE OF ODISHA | DEEPAK KUMAR MOHAPATRA VS | // 0 // |
| 145 | WP(C)/0038622/2023 | UMARAVILLI SUDHAKAR RAO VS STATE OF ODISHA | DEEPAK KUMAR MOHAPATRA VS | // 0 // |
| 146 | WP(C)/0038623/2023 | BANDANA DEORIYA VS STATE OF ODISHA | RAMESH AGARWAL VS | // 0 // |
| 147 | WP(C)/0038624/2023 | DEBAPRIYA MAHANTA VS STATE OF ORISSA | TUSAR KANTA MAHANTA VS | // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 148 | WP(C)/0038625/2023 | BIJAYA KUMAR MALLIK VS STATE OF ODISHA | SATRUGHNA DASH (A) VS | // 0 // |
| 149 | WP(C)/0038626/2023 | BHARAT CHANDRA DAS VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 150 | WP(C)/0038627/2023 | TRILOCHAN PAHAN VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 151 | WP(C)/0038628/2023 | KOLLI LAKSHMI VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 152 | WP(C)/0038629/2023 | RABINARAYAN NANDA VS STATE OF ODISHA | TUSHAR KANTA NAYAK VS | // 0 // |
| 153 | WP(C)/0038630/2023 | KHAGESWAR MAHANTA VS STATE OF ODISHA | TUSHAR KANTA NAYAK VS | // 0 // |
| 154 | WP(C)/0038631/2023 | RABINDRA BARIK VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS | // 0 // |
| 155 | WP(C)/0038632/2023 | HRUSHIKESH MAHANTA VS STATE OF ODISHA | TUSHAR KANTA NAYAK VS | // 0 // |
| 156 | WP(C)/0038633/2023 | PUSPITARANI CHAND VS STATE OF ODISHA | TUSHAR KANTA NAYAK VS | // 0 // |
| 157 | WP(C)/0038634/2023 | PRAMILA DEO VS STATE OF ODISHA | CHANDRAVANU DASH VS | // 0 // |
| 158 | WP(C)/0038635/2023 | MINATI MISHRA VS STATE OF ODISHA | TUSHAR KANTA NAYAK VS | // 0 // |
| 159 | WP(C)/0038636/2023 | BAILOCHAN MAHANTA | TUSHAR KANTA NAYAK | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|-------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 160 | WP(C)/0038637/2023 | SUGYANI BEHERA | BIJAY KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 161 | WP(C)/0038638/2023 | MAMATARANI CHAND | TUSHAR KANTA NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 162 | WP(C)/0038639/2023 | M/S. R.R. ENTERPRISES, KHURDA | SAIBRATA RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 163 | WP(C)/0038640/2023 | ANANTA CHARAN BARIK | TUSHAR KANTA NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 164 | WP(C)/0038641/2023 | SUGYANI BEHERA | BIJAY KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 165 | WP(C)/0038642/2023 | ASWINI KUMAR DASH | | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 166 | WP(C)/0038643/2023 | SUGYANI BEHERA | BIJAY KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 167 | WP(C)/0038644/2023 | PRABEER MOHAN PANDA | PRAVAT KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 168 | WP(C)/0038645/2023 | BELAL KHAN | ABINASH NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 169 | WP(C)/0038646/2023 | RAMAWATAR AGRAWALA | SOUMYA MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 170 | WP(C)/0038647/2023 | SWATIKA MISHRA | ALOK KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 171 | WP(C)/0038648/2023 | STATE OF ODISHA RAMAWATAR AGRAWALA VS | SOUMYA MISHRA VS | // // () |
| 172 | WP(C)/0038649/2023 | STATE OF ODISHA BHIMASEN TETE VS | MANOJ OJHA VS | // // () |
| 173 | WP(C)/0038650/2023 | STATE OF ODISHA SUBASH CHANDRA MOHANTY VS | AMIT PRASAD BOSE VS | // // () |
| 174 | WP(C)/0038651/2023 | COMMNR. CONSOLIDATION, ODISHA, BBSR NIRANJAN DALAI VS | SATYA RANJAN PATI VS | // // () |
| 175 | WP(C)/0038652/2023 | STATE OF ODISHA PRAMOD KUMAR SWAIN VS | NIRMAL RANJAN ROURAY VS | // // () |
| 176 | WP(C)/0038653/2023 | UNION OF INDIA DURGA PRASANNA MISHRA VS | PRAKASH KUMAR NAYAK VS | // // () |
| 177 | WP(C)/0038654/2023 | STATE OF ODISHA PRADEEP KUMAR TRIPATHY VS | PRAKASH KUMAR NAYAK VS | // // () |
| 178 | WP(C)/0038655/2023 | STATE OF ODISHA ANNADA SANKAR MOHANTY VS | PRAKASH KUMAR NAYAK VS | // // () |
| 179 | WP(C)/0038656/2023 | STATE OF ODISHA GANESWAR ROUT VS | SUBASH CH PANI VS | // // () |
| 180 | WP(C)/0038657/2023 | STATE OF ODISHA M/S. ORISSA MOTORS PVT. LTD., KHURDA VS | SUBASH CH PANI VS | // // () |
| 181 | WP(C)/0038658/2023 | STATE OF ODISHA AKASH BARUA @ BADA @ ORAM VS UNION OF INDIA | SANKAR PRASAD PANI VS | // // () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---|---------------------------------|
| 182 | WP(C)/0038659/2023 | JANAK DEHURY VS STATE OF ODISHA | SATYAJIT BEHERA VS | // 0 // |
| 183 | WP(C)/0038660/2023 | PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA | LAXMI NARAYAN PATEL VS | // 0 // |
| 184 | WP(C)/0038661/2023 | NABIN CHANDRA NAYAK VS STATE OF ODISHA | M.PRATAP @ PRATAP KUMAR MOHAPATRA VS | // 0 // |
| 185 | WP(C)/0038662/2023 | SITANSHU SEKHAR MOHANTY VS CSO CUM DISTRICT MANAGER, OSCSC LTD., | BIKRAM CHANDRA GHADEI VS BHADRAK | // 0 // |
| 186 | WP(C)/0038663/2023 | RAMESH CHANDRA SWAIN VS STATE OF ODISHA | KISHORE CHANDRA RAJGURU MOHAPATRA VS | // 0 // |
| 187 | WP(C)/0038664/2023 | SANTOSH KUMAR YADAV VS STATE OF ODISHA | ASHOK KUMAR SARANGI VS | // 0 // |
| 188 | WP(C)/0038665/2023 | ANITA PATRA VS STATE OF ODISHA | BIBHUTI BHUSAN SWAIN VS | // 0 // |
| 189 | WP(C)/0038666/2023 | ASWINI KUMAR DASH VS STATE OF ODISHA | | // 0 // |
| 190 | WP(C)/0038667/2023 | MAMATA PRADHAN VS STATE OF ODISHA | PRIYADARSHINEE BIJAYALAXMI DAS VS | // 0 // |
| 191 | WP(C)/0038668/2023 | MAMATA NEPAK VS CHIEF COMMNR. CT AND GST, CUTTACK | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 192 | WP(C)/0038669/2023 | TAPAN KUMAR JENA VS STATE OF ODISHA | JITENDRA KUMAR DIGAL VS | // 0 // |
| 193 | WP(C)/0038670/2023 | DHIRENDRA KUMAR MOHANTY | BANSHIDHAR SATAPATHY | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 194 | WP(C)/0038671/2023 | STATE OF ODISHA M/S. DELHI TIMBERS AND PLY, SAMBALPUR | KANANBALA ROY CHOUDHURY | // |
| | | VS | VS | 0 |
| 195 | WP(C)/0038672/2023 | CHIEF COMMNR. CT AND GST, CUTTACK HIRALAL PATEL | BYOMOKESH SAHOO | // |
| | | VS | VS | 0 |
| 196 | WP(C)/0038673/2023 | STATE OF ODISHA DEEPAK SINGH | BHASKAR CHANDRA PANDA | // |
| | | VS | VS | 0 |
| 197 | WP(C)/0038674/2023 | STATE OF ODISHA PRAFULLA CHANDRA BEHERA | BRAJA MOHAN SARANGI | // |
| | | VS | VS | 0 |
| 198 | WP(C)/0038675/2023 | R.T.O., CHANDIKHOLE MAYARANI PAIK | PABITRA KUMAR NAYAK | // |
| | | VS | VS | 0 |
| 199 | WP(C)/0038676/2023 | IDFC FIRST BANK LTD. BBSR SUSANTA KUMAR DWIVEDI | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| 200 | WP(C)/0038677/2023 | STATE OF ODISHA SUBHASHREE ACHARYA | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| 201 | WP(C)/0038678/2023 | STATE OF ODISHA RABINDRA NAYAK | DEBASISH PATNAIK | // |
| | | VS | VS | 0 |
| 202 | WP(C)/0038679/2023 | UNION BANK OF INDIA PREMANANDA NAIK | RAJIV KUMAR MAHANTA | // |
| | | VS | VS | 0 |
| 203 | WP(C)/0038680/2023 | COLLECTOR AND D.M. KEONJHAR BIKAL KUMBHAR | AMIT PRASAD BOSE | // |
| | | VS | VS | 0 |
| 204 | WP(C)/0038681/2023 | STATE OF ODISHA SUDHANSU SEKHAR MOHAPATRA | GOUTAM ROUSTRAY | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 205 | WP(C)/0038682/2023 | STATE OF ODISHA BHAGAN NAYAK VS | LAXMI NARAYAN PATEL VS | // // () |
| 206 | WP(C)/0038683/2023 | MAHANADI COALFIELDS LTD., SAMBALPUR SUDHANSU SEKHAR MOHAPATRA VS | GOUTAM ROUTRAY VS | // // () |
| 207 | WP(C)/0038684/2023 | STATE OF ODISHA SRI SRI GADAGADESWAR MAHADEV @ KHADGESWAR MAHADEV, VS | DEBASHIS NAYAK, CUTTACK VS | // // () |
| 208 | WP(C)/0038685/2023 | THE COMMISSIONER OF ENDOWMENT, BBSR BISWANATH GOUDA VS | ASHOK DAS VS | // // () |
| 209 | WP(C)/0038686/2023 | THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM KRUSHNA CHANDRA DEY VS | ARUN KUMAR NAYAK VS | // // () |
| 210 | WP(C)/0038687/2023 | STATE OF ODISHA MALATI GOUDA VS | ASHOK DAS VS | // // () |
| 211 | WP(C)/0038688/2023 | THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM SAPTA DANDASI VS | ASHOK DAS VS | // // () |
| 212 | WP(C)/0038689/2023 | THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM UMESH CHANDRA DEY VS | ARUN KUMAR NAYAK VS | // // () |
| 213 | WP(C)/0038690/2023 | STATE OF ODISHA SAILA GOUDA VS | ASHOK DAS VS | // // () |
| 214 | WP(C)/0038691/2023 | THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM ADIKANDA PRADHAN VS | PRAVASH CHANDRA JENA VS | // // () |
| 215 | WP(C)/0038692/2023 | COLLECTOR, BALASORE SIMANCHALA PANDA VS | ASHOK DAS VS | // // () |
| | | THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM | | // |

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|-----------|---------------------|--|---------------------------------|---------------------------------|
| 216 | WP(C)/0038693/2023 | APPNA PATRA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM | ASHOK DAS VS | // () |
| 217 | WP(C)/0038694/2023 | BENUDHAR SWAIN VS STATE OF ODISHA | SITAKANTA HOTA VS | // () |
| 218 | WP(C)/0038695/2023 | SATYABRATA DHIR VS SUDARSHAN PANIGRAHI | SUMITRA MOHANTY VS | // () |
| 219 | WP(C)/0038696/2023 | MINATI PATRA VS SRI RAGHAB DAS MATHA | AJAYA NAYAK VS | // () |
| 220 | ABLAPL/0013903/2023 | BHAGABAN NAIK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | TARASINGI /387 /2023 () |
| 221 | ABLAPL/0013904/2023 | P. KARUNA SRI VS STATE OF ODISHA | RAMESH AGARWAL VS | RAYAGADA TOWN /263 /2023 () |
| 222 | ABLAPL/0013905/2023 | P. SATYAM VS STATE OF ODISHA | RAMESH AGARWAL VS | RAYAGADA TOWN /263 /2023 () |
| 223 | ABLAPL/0013906/2023 | P. VENKATARAMANA MANIKANTA VS STATE OF ODISHA | RAMESH AGARWAL VS | RAYAGADA TOWN /263 /2023 () |
| 224 | ABLAPL/0013907/2023 | SATYAJIT MOHANTY VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | GOPALPRASAD /332 /2023 () |
| 225 | ABLAPL/0013908/2023 | BHAJANLAL AGRAWAL VS STATE OF ODISHA | JAGABANDHU SAHU VS | BOLANGIR TOWN /647 /2023 () |
| 226 | ABLAPL/0013909/2023 | TITANA @ RANJIT KUMAR MAHARATHI VS STATE OF ODISHA | SAROJ KUMAR DASH VS | JANKIA P.S. /401 /2023 () |
| 227 | ABLAPL/0013910/2023 | NARAYAN KUMBHAR | PRASHANTA KUMAR NAYAK | TITILAGARH /395 /2023 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|--------------------------|--------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 228 | ABLAPL/0013911/2023 | BHAGABAN ROUSTRAY @ BHAGI RAUTRAY | BIJAY KUMAR BEHERA | KHURDA SADAR /327 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 229 | ABLAPL/0013912/2023 | SIBA @ SARBESWAR BEHERA | SAROJ KUMAR PADHI | PIPLI /525 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 230 | ABLAPL/0013913/2023 | RUSHENDRA SAHOO | PRAKASH KUMAR MISHRA | GURUDIJHATIA /150 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 231 | ABLAPL/0013914/2023 | ASHOK KUMAR BEHERA | HIMANSHU SEKHAR MISHRA | LOISINGHA(BOLANGIR) /291 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 232 | ABLAPL/0013915/2023 | PRADEEP @ PRADIP PARIDA | DEEPAK KU SAHOO | MARSHAGHAI /521 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 233 | ABLAPL/0013916/2023 | KESABA PRADHAN @ KESHAB PRADHAN | SAROJ MOHARANA | BELLAGUNTHA /488 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 234 | ABLAPL/0013917/2023 | GANESH SABAT | LAMBODOR ACHARI | TARASINGI /379 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 235 | ABLAPL/0013918/2023 | NAGENDRA BEHERA | DEEPAK KU SAHOO | MARSHAGHAI /523 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 236 | ABLAPL/0013919/2023 | SAGAR KUMAR DASH @ SAGAR DAS | BIBHUTI RANJAN MOHANTY | BINJHARPUR /89 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 237 | ABLAPL/0013920/2023 | KABINDRA NAYAK | AJIT KUMAR PANDA | JANKIA P.S. /416 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 238 | ABLAPL/0013921/2023 | DEEPAK KUMAR BEHERA @ DEEPAK BEHERA @ DEEPAK KU SAHOO | DEEPAK KU SAHOO | MARSHAGHAI /523 /2023 |
| | | VS | VS | () |

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|-----------|---------------------|---|---------------------------------|--------------------------------------|
| 239 | ABLAPL/0013922/2023 | STATE OF ODISHA SANTOSH KUMAR JENA @ MANIA VS | PRADEEP KUMAR DAS VS | // BHADRAK RURAL /687 /2023 () |
| 240 | ABLAPL/0013923/2023 | STATE OF ODISHA DEEPAK PRADHAN VS | CHIRANJIB ROUT VS | // BIKRAMPUR FCI /93 /2023 () |
| 241 | ABLAPL/0013924/2023 | STATE OF ODISHA PRADEEP NAIK VS | CHIRANJIB ROUT VS | // PARJANG /443 /2023 () |
| 242 | ABLAPL/0013925/2023 | STATE OF ODISHA KANHU MAHANKUDA VS | SUSANTA KUMAR LENKA VS | // GUDARI /69 /2022 () |
| 243 | ABLAPL/0013926/2023 | STATE OF ODISHA SWARNALATA SASMAL VS | SITAKANTA HOTA VS | // NACHUNI /294 /2023 () |
| 244 | ABLAPL/0013927/2023 | STATE OF ODISHA RAMESH CHANDRA MAHANA VS | SATYA NARAYAN MISHRA (4) VS | // BASUDEVPUR /670 /2023 () |
| 245 | ABLAPL/0013928/2023 | STATE OF ODISHA PAPU BARAL VS | SITAKANTA HOTA VS | // NACHUNI /294 /2023 () |
| 246 | ABLAPL/0013929/2023 | STATE OF ODISHA RAHUL NATH @ CHIKU VS | SOUMYA RANJAN DAS VS | // SECTOR-19 /80 /2023 () |
| 247 | ABLAPL/0013930/2023 | STATE OF ODISHA GITA BARAL @ GITAJALI BARAL VS | SITAKANTA HOTA VS | // NACHUNI /294 /2023 () |
| 248 | ABLAPL/0013931/2023 | STATE OF ODISHA PRABIN KUMAR DASH VS | SANJIBANI MISHRA VS | // BUDEN /67 /2023 () |
| 249 | ABLAPL/0013932/2023 | STATE OF ODISHA DAGAR @ BIJAY DAS VS STATE OF ODISHA | AMULYA RATNA PANDA VS | // REMUNA /191 /2023 () // |

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|-----------|---------------------|---|---------------------------------|---------------------------------------|
| 250 | ABLAPL/0013933/2023 | ABHIMANYU PATASANI @ TUKUNA PATASANI VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | JANKIA P.S. /334 /2023 () // |
| 251 | ABLAPL/0013934/2023 | HAPI CHAMPATI @ ADARSA KUMAR PAIKARAY VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | KHURDA SADAR /326 /2023 () // |
| 252 | ABLAPL/0013935/2023 | TRINATH RAO VS STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA VS | BELPAHAR /254 /2023 () // |
| 253 | ABLAPL/0013936/2023 | ABHISHEK SAHU VS STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA VS | BELPAHAR /254 /2023 () // |
| 254 | ABLAPL/0013937/2023 | BHARATI NAYAK VS STATE OF ODISHA | MANAS KUMAR CHAND VS | JEYPORE TOWN /103 /2023 () // |
| 255 | ABLAPL/0013938/2023 | DHEDU BEHERA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | NACHUNI /145 /2023 () // |
| 256 | ABLAPL/0013939/2023 | BINOD SAHOO VS STATE OF ODISHA | KABIRAJ PRADHAN VS | CHANDAPUR /200 /2023 () // |
| 257 | ABLAPL/0013940/2023 | NILAMANI NAYAK VS STATE OF ODISHA | KISHORE CHANDRA KAR VS | BARI /192 /2023 () // |
| 258 | ABLAPL/0013941/2023 | BABULA @ BABULA HARIJAN VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | BORIGUMMA /166 /2023 () // |
| 259 | ABLAPL/0013942/2023 | AKHAYA KUMAR SWAIN @ HARI @ AKHILA KUMAR SWAIN VS STATE OF ODISHA | ANSHAKTI PAUL VS | JANKIA P.S. /385 /2023 () // |
| 260 | ABLAPL/0013943/2023 | GAYATRI @ RAKHI BARIK VS STATE OF ODISHA | SANDIPANI MISHRA VS | NAYAGARH SADAR /206 /2023 () // |
| 261 | ABLAPL/0013944/2023 | CHANDRA CHARAN SAHU | MANAS KUMAR CHAND | JEYPORE TOWN /103 /2023 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|--------------------------|-----------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 262 | ABLAPL/0013945/2023 | MD. SAFIK @ MD. SAPHIK @ SAFIQ KHAN | SANJIB KUMAR BHANJADEO | KHURDA SADAR /318 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 263 | ABLAPL/0013946/2023 | BABULU BARAL | SARAT KUMAR RAYGURU | MARINE PENTHAKATA /82 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 264 | ABLAPL/0013947/2023 | PRAMOD DAS | TARA PRASAD MOHAPATRA | KRUSHNA PRASAD /101 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 265 | ABLAPL/0013948/2023 | BENUDHARA @ BENUDHAR PALTASINGH @ PALATASINGH | SANJIB KUMAR BHANJADEO | KHURDA SADAR /318 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 266 | ABLAPL/0013949/2023 | SHIBANANDA DASH | BIJAY KUMAR ROUSTRAY | JAJPUR SADAR /236 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 267 | ABLAPL/0013950/2023 | SHIBANANDA DASH | BIJAY KUMAR ROUSTRAY | KOREI /298 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 268 | ABLAPL/0013951/2023 | PRABIR HALDER | KABIRAJ PRADHAN | PIPLI /499 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 269 | ABLAPL/0013952/2023 | SURAJ MANASINGH | BYOMAKESH TRIPATHY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 270 | ABLAPL/0013953/2023 | PRASANTA KUMAR MANASINGH | BYOMAKESH TRIPATHY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

MISC CASES FILED on :23/11/2023

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|-------------------------------|---|---|
| 1 | 12/2023 CONTAC/12/2023 | SHAKUNTALA JENA-MP | SUDHANSU SEKHAR JENA |
| 2 | 67/2023 STREV/26/2023 | M/S. IRCON INTERNATIONAL LTD., BBSR-MP | CHITTA RANAJAN DAS |
| 3 | 68/2023 STREV/26/2023 | M/S. IRCON INTERNATIONAL LTD., BBSR-MP | CHITTA RANAJAN DAS |
| 4 | 151/2023 LAA/30/2023 | SATYABHAMA PATEL-MP | BYOMOKESH SAHOO |
| 5 | 157/2023 ITA/92/2023 | PRINCIPAL COMMISSIONER OF INCOME TAX-1, BHUBANESHWAR-MP | ESWARAKRANTI SATAPATHY,SR.S.C(I.T) |
| 6 | 163/2023 JCRLA/23/2023 | SAMARU BAKA-MP | ADV. |
| 7 | 225/2023 WPC(OAC)/486/2015 | BHARATI ROUT-MP | |
| 8 | 286/2023 SA/44/1999 | DAMODAR-MP | M/S.ISWAR CH.DASH, MR.GAUTAM MISHRA |
| 9 | 352/2023 CRLMP/634/2023 | JAMUNA BEHERA-MP | RAMDAS ACHARY |
| 10 | 353/2023 CRLMP/2322/2023 | SUNIL KUMAR BAISAK-MP | DEBI PRASAD PATTNAIK |
| 11 | 370/2023 CMAPL/766/2023 | PREMRAJ BESAN-MP | ADV |
| 12 | 371/2023 CMAPL/792/2023 | CHANDRO MAJHI-MP | PRATAP KUMAR BEHERA |
| 13 | 417/2023 TRP(C)/403/2023 | RINA SETHI-MP | RABI NARAYAN BEHERA |
| 14 | 422/2023 MATA/173/2023 | SANJITA MISHRA-MP | SAMIR KUMAR MISHRA |
| 15 | 423/2023 MATA/408/2023 | RAJARAM KOIRI-MP | BIBEKANANDA BHUYAN |
| 16 | 424/2023 MATA/408/2023 | RAJARAM KOIRI-MP | BIBEKANANDA BHUYAN |
| 17 | 425/2023 MATA/408/2023 | RAJARAM KOIRI-MP | BIBEKANANDA BHUYAN |
| 18 | 426/2023 MATA/409/2023 | ASUTOSH MAHAPATRA-MP | JYOTI RANJAN DEO |
| 19 | 475/2023 CONTC/2056/2011 | ANADI PRADHAN-MP | M/S. SADASIVA PATRA,S.RATH M/S.S.N.MOHAPATRA |
| 20 | 486/2023 RVWPET/449/2023 | DIRECTOR OF SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES, ODISHA-MP | ERWIN KOMPERSKI, W.F.H.OIS |
| 21 | 487/2023 RVWPET/449/2023 | DIRECTOR OF SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES, ODISHA-MP | ERWIN KOMPERSKI, W.F.H.OIS |
| 22 | 488/2023 RVWPET/450/2023 | PRINCIPAL SECRETARY,SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES-MP | ERWIN KOMPERSKI, W.F.H.OIS |
| 23 | 489/2023 RVWPET/450/2023 | PRINCIPAL SECRETARY,SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES-MP | ERWIN KOMPERSKI, W.F.H.OIS |
| 24 | 496/2023 RPFAM/359/2023 | SAMIR MAHARANA-MP | PRATAP CHANDRA MISHRA |
| 25 | 497/2023 RPFAM/403/2023 | JAYANTA KUMAR MOHANTY-MP | JAGAJIBAN PRADHAN |
| 26 | 498/2023 | SOUMYARANJAN SATAPATHY-MP | HRUDANANDA MOHAPATRA |

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| 27 | RPFAM/404/2023 862/2023 CRLREV/625/2023 | SABULI BEHERA-MP | PRAKASH KUMAR MISHRA |
| 28 | 1407/2023 RSA/500/2023 | MAHANADI COAL FIELDS LIMITED-MP | DEBARAJ MOHANTY |
| 29 | 1408/2023 RSA/500/2023 | MAHANADI COAL FIELDS LIMITED-MP | DEBARAJ MOHANTY |
| 30 | 1409/2023 RSA/500/2023 | MAHANADI COAL FIELDS LIMITED-MP | DEBARAJ MOHANTY |
| 31 | 1414/2023 CMP/1473/2023 | DURYODHAN JENA-MP | GOPAL KRISHNA BEHERA |
| 32 | 1415/2023 CMP/1474/2023 | RUPAKANTA SAHU-MP | SAIBRATA RATH |
| 33 | 1416/2023 CMP/800/2023 | M/S. UTKAL BUILDERS PVT. LTD,-MP | SOUMYA MISHRA |
| 34 | 1417/2023 CMP/1475/2023 | PRUTHWIRAJ BEHERA-MP | JAGAJIBAN PRADHAN |
| 35 | 1418/2023 CMP/1476/2023 | KALYANI PRADHAN-MP | BRAHMANANDA TRIPATHY |
| 36 | 1419/2023 CMP/1477/2023 | BALIGUALI GRAMYA KOTHA PARICHALANA COMMITTEE-MP | EMPURNA PAD BOSE |
| 37 | 1420/2023 CMP/1478/2023 | SANGITA SAHOO-MP | AMIT PRASAD BOSE |
| 38 | 1421/2023 CMP/1479/2023 | SASMITA SAMANTARAY-MP | BIBEKANANDA BHUYAN |
| 39 | 1559/2023 BLAPL/6778/2023 | SUNIL KUMAR-MP | RAJIB LOCHAN PATTNAIK |
| 40 | 1560/2023 BLAPL/1997/2023 | RASHMI RANJAN SAMANTARAY-MP | |
| 41 | 1561/2023 BLAPL/11697/2023 | REJINA BIBI SEKH-MP | |
| 42 | 1562/2023 BLAPL/7923/2023 | PRADIPTA DAS @ KABU-MP | PUSPAMITRA MOHAPATRA |
| 43 | 1563/2023 BLAPL/12695/2023 | JAY SAMANTA @ DODO-MP | RUDRA NARAYAN PARIJA |
| 44 | 1564/2023 BLAPL/5442/2023 | BANTI SAHU-MP | |
| 45 | 1565/2023 BLAPL/1022/2023 | DILLIP KUMAR PRADHAN-MP | DEVASHIS PANDA |
| 46 | 2059/2023 MACA/1150/2023 | SASMITA MOHANTY-MP | PRADEEP KUMAR MISHRA |
| 47 | 2060/2023 MACA/1151/2023 | GANESWAR ACHARYA-MP | PRADEEP KUMAR MISHRA |
| 48 | 2061/2023 MACA/1150/2023 | SASMITA MOHANTY-MP | PRADEEP KUMAR MISHRA |
| 49 | 2062/2023 MACA/1152/2023 | SUSHILA PATEL-MP | DHIRENDRA KUMAR MOHAPATRA |
| 50 | 2063/2023 MACA/761/2023 | BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.-MP | ADAM ALI KHAN |
| 51 | 2064/2023 MACA/1152/2023 | SUSHILA PATEL-MP | DHIRENDRA KUMAR MOHAPATRA |
| 52 | 2517/2023 ABLAPL/7769/2023 | PINTU BISWAS-MP | |
| 53 | 2518/2023 ABLAPL/11496/2023 | TAPAN KUMAR SINGH-MP | |
| 54 | 2519/2023 ABLAPL/13029/2023 | DIPAK KUMAR SAHOO-MP | |
| 55 | 2520/2023 ABLAPL/13034/2023 | DUSMANTA KUMAR SAHOO-MP | |
| 56 | 2521/2023 ABLAPL/10610/2023 | GELHI @ MRUTYUNJAY NAYAK-MP | |
| 57 | 2522/2023 ABLAPL/12017/2023 | DURMAN GAHIR-MP | |

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|----|--------------------------------|---------------------------------------|--|
| 58 | 2523/2023 ABLAPL/13051/2023 | MAMATA JENA-MP | |
| 59 | 2524/2023 ABLAPL/11794/2019 | RADHU MAJHI-MP | SATYA NARAYAN MISHRA 4 |
| 60 | 2525/2023 ABLAPL/7693/2023 | BHIMSEN MANSINGH-MP | MANAS CHAND |
| 61 | 2526/2023 ABLAPL/10231/2023 | SANTOSH BHOL-MP | |
| 62 | 2527/2023 ABLAPL/11553/2023 | BISWARANJAN SAMAL @ PAPU-MP | |
| 63 | 2528/2023 ABLAPL/12744/2023 | ANITA BEHERA-MP | |
| 64 | 2529/2023 ABLAPL/3155/2021 | SANDIP KUMAR BHATTA-MP | |
| 65 | 2860/2023 CRLA/1272/2023 | KRISHNA PAL SINGH-MP | JUDHISTHIR SAHOO |
| 66 | 2861/2023 CRLA/641/2020 | BANGALI CHARAN JENA-MP | DEBASNAN DAS, M/S.BIPLABA P.B.BAHALI, G.SAMAL |
| 67 | 2862/2023 CRLA/434/2018 | ANWAR HUSSAIN-MP | M/S.G.N.MISHRA |
| 68 | 2863/2023 CRLA/176/2016 | AJIT KUMAR PAL-MP | BIBHUTI RANJAN MOHANTY |
| 69 | 2864/2023 CRLA/176/2016 | AJIT KUMAR PAL-MP | M/S.SMRUTI RANJAN MOHAPATRA |
| 70 | 2865/2023 CRLA/463/2018 | BISHNU CHARAN THATI-MP | (M/S.KURESH PRASAD DASH P.C.BEHERA) M/S.SIVA S |
| 71 | 2866/2023 CRLA/463/2018 | BISHNU CHARAN THATI-MP | |
| 72 | 2867/2023 CRLA/759/2023 | SUJIT JENA-MP | SOUBHAGYA SWAIN |
| 73 | 3490/2023 CRLMC/5157/2023 | ADITYA NARAYAN PATRA-MP | SATYA RANJAN MULIA |
| 74 | 3491/2023 CRLMC/5158/2023 | SUKANTA SAHOO @ SUKANTA KUMAR SAHU-MP | AMBIKA PRASAD RAY |
| 75 | 3492/2023 CRLMC/5159/2023 | VISHAL PRADHAN-MP | SOMANATH SATAPATHY |
| 76 | 3493/2023 CRLMC/5160/2023 | JAYANTA KU. CHOUDHURY-MP | PRATAP KUMAR BEHERA |
| 77 | 3494/2023 CRLMC/4120/2023 | LAXMAN CHANDRA MOHANTA-MP | LAXMIKANTA MOHANTY |
| 78 | 8364/2023 WA/2869/2023 | UNION OF INDIA-MP | SUDHIR KUMAR PATRA |
| 79 | 8365/2023 WA/2869/2023 | UNION OF INDIA-MP | SUDHIR KUMAR PATRA |
| 80 | 8366/2023 WA/2870/2023 | STATE OF ODISHA-MP | BIBHU PRASAD TRIPATHY, A.G.A. |
| 81 | 8367/2023 WA/2870/2023 | STATE OF ODISHA-MP | BIBHU PRASAD TRIPATHY, A.G.A. |
| 82 | 8368/2023 WA/2870/2023 | STATE OF ODISHA-MP | BIBHU PRASAD TRIPATHY, A.G.A. |
| 83 | 8369/2023 WA/2871/2023 | STATE OF ODISHA-MP | SHAKTI PRASAD PANDA,A.G.A |
| 84 | 8370/2023 WA/2871/2023 | STATE OF ODISHA-MP | SHAKTI PRASAD PANDA,A.G.A |
| 85 | 8371/2023 WA/2871/2023 | STATE OF ODISHA-MP | SHAKTI PRASAD PANDA,A.G.A |
| 86 | 8372/2023 WA/2872/2023 | STATE OF ODISHA-MP | SHAKTI PRASAD PANDA,A.G.A |
| 87 | 8373/2023 WA/2872/2023 | STATE OF ODISHA-MP | SHAKTI PRASAD PANDA,A.G.A |
| 88 | 8374/2023 WA/2872/2023 | STATE OF ODISHA-MP | SHAKTI PRASAD PANDA,A.G.A |
| 89 | 8375/2023 | STATE OF ODISHA-MP | SHAKTI PRASAD PANDA, A.G.A. |

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| 90 | WA/2873/2023 8376/2023 | STATE OF ODISHA-MP | SHAKTI PRASAD PANDA, A.G.A. |
| 91 | WA/2873/2023 8377/2023 | STATE OF ODISHA-MP | SHAKTI PRASAD PANDA, A.G.A. |
| 92 | WA/2873/2023 8378/2023 | STATE OF ODISHA-MP | UTTAM KUMAR SAHOO, A.S.C. |
| 93 | WA/2874/2023 8379/2023 | STATE OF ODISHA-MP | UTTAM KUMAR SAHOO, A.S.C. |
| 94 | WA/2874/2023 8380/2023 | STATE OF ODISHA-MP | UTTAM KUMAR SAHOO, A.S.C. |
| 95 | WA/2874/2023 8381/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 96 | WA/2875/2023 8382/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 97 | WA/2875/2023 8383/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 98 | WA/2875/2023 8384/2023 | DIGAMBAR SAHU-MP | KRISHNA CHANDRA SAHU |
| 99 | WA/2876/2023 8385/2023 | STATE OF ODISHA-MP | ARNAV BEHERA,A.S.C |
| 100 | WA/2877/2023 8386/2023 | STATE OF ODISHA-MP | ARNAV BEHERA,A.S.C |
| 101 | WA/2877/2023 8387/2023 | STATE OF ODISHA-MP | ARNAV BEHERA,A.S.C |
| 102 | WA/2877/2023 8388/2023 | STATE OF ODISHA-MP | BIBHU PRASAD TRIPATHY, A.G.A. |
| 103 | WA/2878/2023 8389/2023 | STATE OF ODISHA-MP | BIBHU PRASAD TRIPATHY, A.G.A. |
| 104 | WA/2878/2023 8390/2023 | STATE OF ODISHA-MP | BIBHU PRASAD TRIPATHY, A.G.A. |
| 105 | WA/2878/2023 8391/2023 | STATE OF ODISHA-MP | TARUN PATNAIK,A.S.C |
| 106 | WA/2879/2023 8392/2023 | STATE OF ODISHA-MP | TARUN PATNAIK,A.S.C |
| 107 | WA/2879/2023 8393/2023 | STATE OF ODISHA-MP | TARUN PATNAIK,A.S.C |
| 108 | WA/2881/2023 8394/2023 | STATE OF ODISHA-MP | TARUN PATNAIK,A.S.C |
| 109 | WA/2881/2023 8395/2023 | STATE OF ODISHA-MP | TARUN PATNAIK,A.S.C |
| 110 | WA/2881/2023 8396/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK, A.G.A. |
| 111 | WA/2880/2023 8397/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK, A.G.A. |
| 112 | WA/2880/2023 8398/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK, A.G.A. |
| 113 | WA/2880/2023 8399/2023 | STATE OF ODISHA-MP | MALAYA KETAN BALABANTARAY, A.G.A. |
| 114 | WA/2882/2023 8400/2023 | STATE OF ODISHA-MP | MALAYA KETAN BALABANTARAY, A.G.A. |
| 115 | WA/2882/2023 8401/2023 | STATE OF ODISHA-MP | MALAYA KETAN BALABANTARAY, A.G.A. |
| 116 | WA/2882/2023 8402/2023 | STATE OF ODISHA-MP | TARUN PATNAIK,A.S.C |
| 117 | WA/2883/2023 8403/2023 | STATE OF ODISHA-MP | TARUN PATNAIK,A.S.C |
| 118 | WA/2883/2023 8404/2023 | STATE OF ODISHA-MP | TARUN PATNAIK,A.S.C |
| 119 | WA/2883/2023 8405/2023 | BABAJI CHARAN ROURAY-MP | ADV. |
| 120 | WA/2884/2023 8406/2023 | SECRETARY, HOME DEPARTMENT-MP | PUSHPARAJ BHARADWAJ,A.S.C |
| | WA/2885/2023 | | |

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| 121 | 8407/2023 WA/2885/2023 | SECRETARY, HOME DEPARTMENT-MP | PUSHPARAJ BHARADWAJ,A.S.C |
| 122 | 8408/2023 WA/2885/2023 | SECRETARY, HOME DEPARTMENT-MP | PUSHPARAJ BHARADWAJ,A.S.C |
| 123 | 8409/2023 WA/1754/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 124 | 8410/2023 WA/2405/2023 | STATE OF ODISHA-MP | PRAVAKAR BEHERA, S.C.(TRANSPORT) |
| 125 | 8411/2023 WA/2408/2023 | STATE OF ODISHA-MP | PRAVAKAR BEHERA, S.C.(TRANSPORT) |
| 126 | 18674/2023 WP(C)/38616/2023 | SANDHYARANI MOHANTY-MP | JAYDEEP PAL |
| 127 | 18675/2023 WP(C)/38617/2023 | KISHOR CHANDRA NAIK-MP | RUDRA NARAYAN PARIJA |
| 128 | 18676/2023 WP(C)/38618/2023 | HIMANSHU MOHAN MISHRA-MP | BHABANI SANKAR TRIPATHY (1) |
| 129 | 18677/2023 WP(C)/38620/2023 | RUPELI @ RUPULI SIRIDIA @ SIHIDIA-MP | BUDHIRAM DAS |
| 130 | 18678/2023 WP(C)/38621/2023 | GOURANG CHARAN KARJEE-MP | DEEPAK KUMAR MOHAPATRA |
| 131 | 18679/2023 WP(C)/38622/2023 | UMARAVILLI SUDHAKAR RAO-MP | DEEPAK KUMAR MOHAPATRA |
| 132 | 18680/2023 WP(C)/14616/2021 | DR. KANISHKA DAS-MP | SUBIR PALIT |
| 133 | 18681/2023 WP(C)/13703/2022 | SADHANA GUMANSINGH-MP | SURYA NARAYAN PATNAIK |
| 134 | 18682/2023 WP(C)/38631/2023 | RABINDRA BARIK-MP | BIREN SANKAR TRIPATHY |
| 135 | 18683/2023 WP(C)/9582/2004 | UNION OF INDIA-MP | |
| 136 | 18684/2023 WP(C)/38637/2023 | SUGYANI BEHERA-MP | BIJAY KUMAR BEHERA |
| 137 | 18685/2023 WP(C)/15200/2015 | BHARAT KU.BEHERA-MP | SUSHANTA KUMAR JOSHI |
| 138 | 18686/2023 WP(C)/38639/2023 | M/S. R.R. ENTERPRISES, KHURDA-MP | SAIBRATA RATH |
| 139 | 18687/2023 WP(C)/38641/2023 | SUGYANI BEHERA-MP | BIJAY KUMAR BEHERA |
| 140 | 18688/2023 WP(C)/38643/2023 | SUGYANI BEHERA-MP | BIJAY KUMAR BEHERA |
| 141 | 18689/2023 WP(C)/9627/2020 | SATYABRAT PADHEEE-MP | AMAR KUMAR MOHANTY |
| 142 | 18690/2023 WP(C)/20648/2023 | PRATIMA DALAI-MP | HEMANT KUMAR MUND |
| 143 | 18691/2023 WP(C)/38644/2023 | PRABEER MOHAN PANDA-MP | PRAVAT KUMAR PANDA |
| 144 | 18692/2023 WP(C)/38645/2023 | BELAL KHAN-MP | ABINASH NAYAK |
| 145 | 18693/2023 WP(C)/36604/2023 | NIRMAL CHANDRA BARIK-MP | SIDDHARTHA SAMAL |
| 146 | 18694/2023 WP(C)/16023/2023 | SAILABALA MISHRA-MP | SRINIVAS MOHANTY |
| 147 | 18695/2023 WP(C)/38646/2023 | RAMAWATAR AGRAWALA-MP | SOUMYA MISHRA |
| 148 | 18696/2023 WP(C)/32926/2021 | HAJRATH KHAN-MP | SHASHI BHUSAN JENA |
| 149 | 18697/2023 WP(C)/38648/2023 | RAMAWATAR AGRAWALA-MP | SOUMYA MISHRA |
| 150 | 18698/2023 WP(C)/21130/2021 | BIPULA KUMARI SARDAR-MP | SUKANTA KUMAR DALAI |
| 151 | 18699/2023 WP(C)/36333/2023 | M/S. A.K. MOHANTY CONSTRUCTIONS PVT. LTD., KHURDA-MP | SUKANTA KUMAR DALAI |
| 152 | 18700/2023 | SUBASH CHANDRA MOHANTY-MP | AMIT PRASAD BOSE |

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| 153 | WP(C)/38650/2023 18701/2023 | PRAMOD KUMAR SWAIN-MP | NIRMAL RANJAN ROUTRAY |
| 154 | WP(C)/38652/2023 18702/2023 | PRAMOD KUMAR SWAIN-MP | NIRMAL RANJAN ROUTRAY |
| 155 | WP(C)/38652/2023 18703/2023 | NABIN CHANDRA NAYAK-MP | M.PRATAP @ PRATAP KUMAR MOHAPATRA |
| 156 | WP(C)/38661/2023 18704/2023 | SITANSHU SEKHAR MOHANTY-MP | BIKRAM CHANDRA GHADEI |
| 157 | WP(C)/38662/2023 18706/2023 | ALL ODISHA NGO FORUM, BBSR-MP | SAMIR KUMAR MISHRA |
| 158 | WP(C)/21860/2022 18707/2023 | RAMESH CHANDRA SWAIN-MP | KISHORE CHANDRA RAJGURU MOHAPATRA |
| 159 | WP(C)/38663/2023 18708/2023 | SANTOSH KUMAR YADAV-MP | ASHOK KUMAR SARANGI |
| 160 | WP(C)/38664/2023 18709/2023 | ANITA PATRA-MP | BIBHUTI BHUSAN SWAIN |
| 161 | WP(C)/38665/2023 18710/2023 | MAMATA NEPAK-MP | KANANBALA ROY CHOUDHURY |
| 162 | WP(C)/38668/2023 18711/2023 | DHIRENDRA KUMAR MOHANTY-MP | BANSHIDHAR SATAPATHY |
| 163 | WP(C)/38670/2023 18712/2023 | M/S. DELHI TIMBERS AND PLY, SAMBALPUR-MP | KANANBALA ROY CHOUDHURY |
| 164 | WP(C)/38671/2023 18713/2023 | HIRALAL PATEL-MP | BYOMOKESH SAHOO |
| 165 | WP(C)/38672/2023 18714/2023 | MINATI PANDA-MP | |
| 166 | WP(C)/3232/2023 18715/2023 | MAYARANI PAIK-MP | PABITRA KUMAR NAYAK |
| 167 | WP(C)/38675/2023 18716/2023 | KIRAN KUMAR BALABANTARAY-MP | HRUDANANDA MOHAPATRA |
| 168 | WP(C)/33480/2022 18717/2023 | PREMANANDA NAIK-MP | RAJIV KUMAR MAHANTA |
| 169 | WP(C)/38679/2023 18718/2023 | RABINDRA NAYAK-MP | DEBASISH PATNAIK |
| 170 | WP(C)/38678/2023 18719/2023 | KRUSHNA CHANDRA DEY-MP | ARUN KUMAR NAYAK |
| 171 | WP(C)/38686/2023 18720/2023 | SUSANA KHADIA-MP | SANTOSH KUMAR NANDA |
| 172 | WP(C)/28329/2022 18721/2023 | UMESH CHANDRA DEY-MP | ARUN KUMAR NAYAK |
| 173 | WP(C)/38689/2023 18722/2023 | ADIKANDA PRADHAN-MP | PRAVASH CHANDRA JENA |
| 174 | WP(C)/38691/2023 18723/2023 | SATYABRATA DHIR-MP | SUMITRA MOHANTY |
| 175 | WP(C)/38695/2023 18724/2023 | MINATI PATRA-MP | AJAYA NAYAK |
| | WP(C)/38696/2023 | | |